Written Answers

## C.B.I. men to form union

1009. SHRI VIREN J. SHAH: Will the Minister at HOME AFFAIRS be pleased to state.

(a) whether Government's attention has been drawn to a report appeared in the Indian Express (Bombay) dat. ed the 5th December, 1980 under the caption "CBi men to form union";

(b) what is the number of employees of the C3I transferred during the calender year 1980: and

(c) what steps, Government have taken or propose to take to improve the morale of the employees of the Bureau?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFAIRS (SHRI Р VEN. KATASUBBAIAH): (a) Yes. Sir. However. there is no union/association functioning among the executive police officers in the CBI.

(b) 76 officials in the CBI were transferred during the year 1980.

(c) A staff council has been formed consisting of representatives selected from almost every rank and branch of the CBI, This council met the Home Minister during 1979 and 1980. The points raised during the meetings are given careful consideration and while some of the grievances have since been redressed, the others are under active consideration.

#### **Book** entitled 'Baroda Dynamite Conspiracy'

1010. SHRI NARSINGH NARAIN PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's atten. tion have bee<sub>n</sub> drawn to the Book written by Shri C. G. K. Reddy titled "Baroda Dynamite Conspiracy";

(b) whether Government's attention has also been drawn particularly

to pages 64 to 68 stating *inter-alia* that various International Organisations had given money to destabilise the then Government at the Centre; and

(c) if s0> what action ha been under the Foreign Contribu taken tions Act against the persons who had allegedly received money?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) Government have seen the book "Baroda Dynamite Conspiracy" by Shri C. G. K. Reddy. The events mentioned in this book, which attract the provisions of the Foreign Contribution (Regulation) Act, took place before the Act came into force. The Act came into force on the 5th August, 1976. The question of taking i action under the Act against the persons ebneier^ed doeis not. therefore, arise.

#### Extremists trained in China and Bangladesh

1011. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a \*act that extremists trained in China and Bangladesh a.r. active in our North Eastern borders, ambushing our forces, looting arms and killing jawans;

(b) if so, what is the number of such cases during the last one year; and

(c) what action Government have  $take_n$  in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (<sup>c</sup>) 41 incidents are reported to have taken place during the year 1980. Some extremist elements who haa returned from China in the past after receiving training and arms axe I known to be staying on in Burma 1 across our border. Some extremists

are also reported to be operating from across our border in Bangladesh. Strict vigilance continues to be maintained by Security Forces along the international borders.

# Issue <sub>0</sub>f Scheduled Castes certificate to Delhi settlers from othe<sub>r</sub> States

1012. SHRI S. KUMARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that children belonging to Scheduled Castes who come to Delhi from other States and settle down to Delhi for jobs etc. are not given scheduled castes certificate in Delhi because the particular caste  $i_g$  registered under Scheduled Castes only in the States and not in Delhi; and

(b) if so, what steps are taken to remove this anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) A Scheduled Caste person who migrated to Delhi after 20th September, 1951, i.e. the date of notification of Presidential Order scheduling castes in relation to the Union Territory of Delhi, is not entitled to obtain the Scheduled Caste Certificate from the Delhi Administration. They will have to obtain them from their home States.

# **National Integration Council**

1013. DR. RAFIQ ZAKARIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps have been taken by the various State Governments to implement the recommendations of the National Integration Council; and

(*h*) wV'n the next meeting of the Council is likely to be held?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The National Integration Council appointed Committees, has three namely, Standing Committee, Com. mittee on Communal Harmony and Committee on Education, to examine in-depth the suggestions made by the Members of the Council in its first meeting. These Committees will he shortly holding their first meetings. These Committees will made specific recommendations to the State Gov ernments to promote national inte gration.

(b) The next meeting  $_0$ f the Nation\* al Integration Council would be held only after these Committees have h-?ldl their meetings.

### **Road discipline**

1014. SHRI J. K. JAIN: Will the Minister <sup>0</sup>f HOME AFFAIRS be pleased to state:

(a) what steps have been taken by Government to improve the sense of road discipline in the Union Territory of Delhi;

(b) how many  $case_s$  of violation of traffic rulegi were so far registered during the current year; and

(c) what penal action has been taken in  $thi_3$  regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The following steps have been taken:—

- Enforcement of traffic rules has been intensified, The violators are produced before the Mooile Courts c« the spot and fine imposed.
- (2) The speed limits for various types of vehicles on different roads have been prescribed.